

Appointment of Scheduled Caste and Scheduled Tribe Persons in Gauhati Refinery

1181. SHRI SAKTI KUMAR SARKAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the steps taken to appoint Scheduled Caste/Tribe persons in Class II supervisory posts in the Gauhati Oil Refinery, in pursuance of recommendations made in their Sixth Report by the Parliamentary Committee on the welfare of Scheduled Castes and Scheduled Tribes (Fifth Lok Sabha);

(b) the steps taken to draw-up suitable training plans for in-service training of the Scheduled Caste and Scheduled Tribe employees of that Refinery for increasing the representation of these communities in its Class I and Class II services, as recommended in the above report (of the Parliamentary Committee on the Welfare of Scheduled Castes and Scheduled Tribes); and

(c) the latest position as regards the representation of these communities in the above posts in the Refinery?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C P MAJHI):

(a) As per recruitment policy of the Corporation, direct recruitment to Class II supervisory post is not resorted to unless suitable departmental candidate is not available for promotion. While considering the departmental candidates for promotion due weightage is given to the Scheduled Castes/Scheduled Tribes candidates in accordance with the instructions issued by the Government. No direct recruitment in Class II supervisory category in Gauhati Refinery has however been made since 1972.

(b) Refinery Management have already drawn up a training scheme and are imparting in-plant training in various vocations to the employees of the refinery including Scheduled Castes/Scheduled Tribes employees.

(c) The latest position of the representation of Scheduled Castes/Scheduled Tribes communities in Gauhati Refinery is as under:-

Class	In position	SC Candidates	ST Candidates
I]	134	2	2
II]	16:	13	1

Instructions issued to sulphuric acid manufacturers regarding Production, Allocation and Disposal of sulphur and acid

1182 SHRI SAKTI KUMAR SARKAR:

SHRI TUNA ORAON:

SHRI LUTFUL HAQUE:

SHRI DEBENDRA NATH MAHATA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether his Ministry has instructed the Acid manufacturers to furnish to the Ministry particulars regarding (1) the production of acid in 1973-74, (2) allocation of sulphur in 1973-74 and the quantity actually received, (3) disposal with details of the acid produced;

(b) if so, the broad outlines of the information received so far from each of the manufacturers; and

(c) action taken so far for the rational supply of acid to the small scale industry in West Bengal?